

(6)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No 87/2000

Prahlad Kumar Sharma Versus V.O.S. & Ors.

Date of Order

Orders

15-2-2001

Mr. P.N. Jati, Counsel for the applicant
Mr. N.C. Goyal, Counsel for the respondents

The learned counsel for the applicant, Shri P.N. Jati, submits that the applicant has received all the benefits prayed for in the application, and as such the application has become infructuous.

By recording the statement of the learned counsel for the applicant, we dismiss this application as having become infructuous.
No costs.


(N. P. NAWANI)
ADMINISTRATIVE MEMBER


(B. S. RAKOTE)
Vice Chairman


19/2/2001


26.2.2001

49/2001